


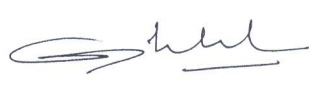

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/4/2016
NAME OF THE PETITIONER(S) : YSP Paulraj
NAME OF THE RESPONDENT(S) : Store N Move Pvt Ltd
UNDER SECTION : 241


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1.	R. Narasimha Kanna	Advocate for the Petitioner	
2.	E. Omprakash T. S. Parthasarathy	Advocate for Respt 1, 4 & 5	
3.	J. Chellakumar T. Saravanan N. Dathayini	Advocate for Respts 2, 3 & 6	

ORDER

Shri R Narasimha Kanna, counsel representing the petitioner present. Shri E Omprakash, counsel for R1, R4 & R5 and Shri T Saravanan, counsel for R2, R3 & R6 are present. Proposal for settlement was served to the other side by the counsel for R1 & R2 for which counsel for petitioner seeks time to reply. At request time is granted. Put up on **10.11.2016 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)